## GOVERNMENT OF INDIA WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION LOK SABHA

UNSTARRED QUESTION NO:4196 ANSWERED ON:18.12.2014 INDIRA GANDHI CANAL PROJECT Meghwal Shri Arjun Ram

## Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:

- (a) whether the Government is aware that impure drinking water is being added to the Indira Gandhi Canal Project (IGCP) from some of the places in Punjab;
- (b) if so, the details of the places from where such water is added into the IGCP;
- (c) whether the Government has received any representations in this regard; and
- (d) if so, the action taken so far by the Government in this regard?

## **Answer**

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (PROF.SANWAR LAL JAT)

- (a)&(b) The Government of Punjab has informed that the portion of Indira Gandhi Canal from RD 0 to 490650 falls in Punjab. Nowhere impure drinking water is being added to Indira Gandhi canal project (IGCP) from any of the places falling in Punjab.
- (c)&(d) The Government of Rajasthan made a reference in June, 2013 regarding quality of water in their canals originating from Harike barrage. The then Union Minister of Water Resources vide letter dated 25th July, 2013 requested Chief Minister of Punjab to look into the matter. Further, Central Pollution Control Board (CPCB) in association with Punjab Pollution Control Board (PPCB) & Rajasthan Pollution Control Board (RPCB) carried out joint sampling of channels flowing in Rajasthan in May, 2013, October, 2013 and June, 2014. As per the primary water quality criteria prescribed by CPCB, the quality of water flowing in Indira Gandhi Canal varies between 'B' to 'C' based on the parameters pH, BOD and Bacterial contamination. PPCB has informed that same can be used for drinking purpose after conventional treatment followed by disinfection.